

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
LONDON IP INDIA PRIVATE LIMITED**

1. Name of corporate person	Landon IP India Private Limited
2. Date of incorporation of corporate person	January 6, 2014
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Delhi under the Companies Act, 2013
4. Corporate Identity Number / Limited Liability Identity number of corporate Person	U74900DL2014FTC263106
5. Address of the registered office and principal office (if any) of corporate person	Room No-3, 2nd Floor, 1/3, Sir Gangaram Hospital Marg, Old Rajinder Nagar New Delhi Central Delhi DL 110060
6. Liquidation commencement date of corporate person	July 15, 2023
7. Name, address, email address, telephone number and the registration number of the liquidator	Ms. Purnima Shetty DX-6, Om Woods, Plot No.144, Nr. Dmart, Sector-21, Nerul East, Navi Mumbai 400706 Email: pcspurnima@gmail.com Tel. No. +91-9920100695 Regn No. IBBI/IPA-002/IP-N00394/2017-18/11197
8. Last date for submission of claims	August 14, 2023

Notice is hereby given that Landon IP India Private Limited has commenced voluntary liquidation on July 15, 2023.

The stakeholders of Landon IP India Private Limited are hereby called upon to submit a proof of their claims, on or before August 14, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: July 18, 2023
Place: Mumbai


Purnima Shetty
Liquidator of Landon IP India Private Limited
IBBI/IPA-002/IP-N00394/2017-18/11197